

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

37. CP/228(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 03.04.2024**

NAME OF THE PARTIES:- Sunil Sarojkumar Surana & Anr
Vs.
Bhutoria Refrigeration Pvt. Ltd.

Section: 241-242 of Companies Act, 2013

ORDER

Counsel, Ranit Basu a/w Maitri Malde and Dua Shaikh appeared for the Applicant and Counsel, Cyrus Bhqucna a/w Bikshat Menva and Unnati Vijay appeared for the Respondent. By consent of the parties list this matter for hearing on **13.05.2024 at 02:30 PM.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
ANKIT

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)